

Central Administrative Tribunal  
Jabalpur Bench

OA No.782/06

Jabalpur, this the 17<sup>th</sup> day of November 2006.

CORAM

Hon'ble Mr.A.K.Gaur, Judicial Member

1. Smt.Mohini Shrivastava  
W/o late Shri Purusottam Kumar Shrivastava

2. Rohan Shrivastava (minor)  
Through natural Guardian  
mother Smt.Mohini Shrivastava  
R/o H.No.708, Agrawal Colony  
Garha Road  
Jabalpur.

Applicants

(By advocate Shri Sameer Beohar)

Versus

Divisional Railway Manager  
Western Railway  
Mumbai Central  
Mumbai.

Respondent

(By advocate Shri M.N.Banerjee)

ORDER (oral)

By A.K.Gaur, Judicial Member

The husband of applicant No.1 and father of applicant No.2 met with an accident while he was discharging his duty as Section Engineer and died in harness on 25.4.2004. They have claimed DLI amount of Rs.60,000/-, reimbursement of medical bills amounting to Rs.51,847/-and transportation amount of Rs.9,310/- and also some other dues. The applicant No.1 made several representations to the authorities in this regard without any success.

2. Having heard Shri Sameer Beohar, learned counsel for the applicant and Shri M.N.Banerjee, learned counsel for the respondents, I am of the view that the grievance of the applicants could be

redressed by issuing a direction to the respondent to consider and decide the representations of the applicant, as also the legal notice issued in this regard ~~and pass~~ <sup>by</sup> a reasoned and speaking order within a specified period of time.

3. Accordingly, I direct the respondent to consider and decide the representations of the applicant No.1 (A5& A6), the legal notice (A-11) and all the grounds taken in the OA, and pass a detailed and reasoned order within a period of three months from the date of receipt of this order.

4. With the aforesaid directions, the OA is disposed of.

*A.K.Gaur*  
(A.K.Gaur)  
Judicial Member

aa.

पृष्ठांकन सं. अ०/ला.....जललपुर, दि.....  
पत्रिकापत्रि दाता दिनांक -

- (1) सचिव, उत्तराखण्ड विधान सभा, जललपुर
- (2) अधिकारी, उत्तराखण्ड विधान सभा, के काउंसल
- (3) प्रत्यक्षी श्री/महिला/मुख्यमंत्री, के काउंसल
- (4) विधायक, के उत्तराखण्ड विधान सभा, के काउंसल

सूचना एवं आवश्यक कानूनी दस्तावेज़

28/11/06 — उप रजिस्ट्रार

Issued  
on 28/11/06  
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